

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-761/(ND)/2018

(CA-45/C-III/ND/19)

IN THE MATTER OF:

Sony Pictures Networks India (P) Ltd

.....PETITIONER

vs

Ortel Communication Ltd.

.... RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 18.01.2019

Coram:

Ms. Ina Malhotra,
Hon'ble Member (Judicial)

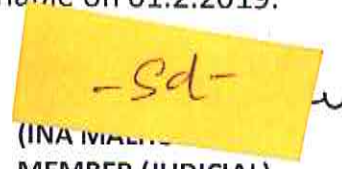
For the Applicant : -
For the Respondent :

ORDER

Application being CA-45/C-III/ND/2019 has been filed by the IRP by way of Progress report wherein it has been mentioned that the Resolution has been passed in a COC Meeting dated 07.1.2019 for the appointment of Mr. Srigopal Choudhary (IP Registration No.IBBI/IPA-001/IPP-01238/2018-19/11893) as the Resolution Professional.

Court notice be issued to the COC as the consent in Form-AA as well as copies of the Registration Certificate of the proposed incumbent has not been enclosed along with this Application.

Court Notice to the COC through IRP, returnable on 01.2.2019.


(INA MALHOTRA)
MEMBER (JUDICIAL)

Surjit